

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.134
TO BE ANSWERED ON 09.03.2017

BELOW POVERTY LINE BENEFICIARIES

*134 SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of persons living below poverty line in the country as per the Socio Economic and Caste Census 2011, State/UT-wise;
- (b) whether the said census or list is being utilized for identifying the beneficiaries under various poverty alleviation programmes; and
- (c) if so, the details thereof?

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.134 due for answer on 9th March 2017.

(a) : The Ministry of Rural Development conducted a combined Socio Economic and Caste Census (SECC) in 2011 to rank households across the country for both rural & urban areas on identified socio-economic parameters. SECC 2011 provides data on households regarding various aspects of their socio-economic status – viz. housing, land-holding/landlessness, educational status, status of women, differently abled, occupation, possession of assets, SC/ST households, incomes, etc. SECC 2011 data captures respondent based disclosures on socio economic status of 17.97 crore rural households which has allowed automatic exclusion of 07.07 crore (39.34 %) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore (0.89%) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.70 crore (48.41%) of rural households on the basis of seven parameters. Statement indicating State/UT-wise details of households showing Automatic Exclusion, Automatic Inclusion and Deprivation is given at Annexure. No BPL list is prepared now.

(b) & (c): SECC -2011 captures the socio – economic aspects of households and multi-dimensionality of poverty of households. Programme specific priority list of beneficiaries is generated, through the granular details available in the SECC 2011, for meeting programmes/schemes objectives. SECC -2011 data is being used for selecting beneficiaries in Pradhan Mantri Awaas Yojana - Gramin (PMAY-G), Deen Dayal Antyodaya Yojana – National Rural Livelihood Mission(DAY-NRLM), Pradhan Mantri Ujjwala Yojana(PMUJ) of the Ministry of Petroleum & Natural Gas, Deen Dayal Upadhyaya Gram Jyoti of the Ministry of Power, etc.

Annex referred to in reply to part (a) of Lok Sabha Starred Question No-134 due for answer on 09.03.2017

States/UTs.	Total Households	Automatic Exclusion	Automatic Inclusion	Considered for Deprivation	Households with no Deprivation
01 - JAMMU & KASHMIR	1601606	761875	13791	825940	239595
02 - HIMACHAL PRADESH	1263756	840852	1938	420966	161111
03 - PUNJAB	3269467	2438567	8004	822896	44651
04 - CHANDIGARH	15657	9250	10	6397	2472
05 - UTTARAKHAND	1479742	823330	4726	651686	221798
06 - HARYANA	2969509	1779954	6519	1183036	185907
07 - NCT OF DELHI	1051097	881667	1127	168303	78559
08 - RAJASTHAN	10223073	4069999	72091	6080983	915771
09 - UTTAR PRADESH	26015592	12466832	68190	13480570	3099215
10 - BIHAR	17829066	4793001	37657	12998408	2122354
11 - SIKKIM	88723	39442	235	49046	15566
12 - ARUNACHAL PRADESH	201842	118987	3559	79296	6359
13 - NAGALAND	284310	97323	969	186018	3577
14 - MANIPUR	448163	147003	4963	296197	59544
15 - MIZORAM	111626	44437	512	66677	178
16 - TRIPURA	697062	165435	33343	498284	96826
17 - MEGHALAYA	485897	151711	1224	332962	5456
18 - ASSAM	5743835	1689138	33451	4021246	1128387
19 - WEST BENGAL	15756750	3302481	203209	12251060	2194794
20 - JHARKHAND	5044234	1566811	52045	3425378	731317
21 - ODISHA	8677615	1628400	119772	6929443	1199071
22 - CHHATTISGARH	4540999	819609	112084	3609306	429979
23 - MADHYA PRADESH	11288946	3301696	396787	7590463	842437
24 - GUJARAT	6920473	3236193	31216	3653064	685092
25 - DAMAN AND DIU	31795	16707	3519	11569	5256
26 - DADRA & NAGAR HAVELI	45352	15780	298	29274	3896
27 - MAHARASHTRA	13841960	5440356	227678	8173926	2109769
28 - ANDHRA PRADESH	9344180	3595077	59470	5689633	867529
28 - TELANGANA	5643739	3143322	13543	2486874	350715
29 - KARNATAKA	8048664	4022702	30074	3995888	1159349
30 - GOA	220731	185010	135	35586	11770
31 - LAKSHADWEEP	10929	9410	13	1506	51
32 - KERALA	6319215	4388457	14289	1916469	447302
33 - TAMILNADU	10088119	4657981	38549	5391589	686650
34 - PUDUCHERRY	115249	65854	311	49084	8748
35 - ANDAMAN & NICOBAR ISLANDS	68481	39354	168	28959	12983
Total	179787454	70754003	1595469	107437982	20134034